

रकम की नियमित रूप से अदायगी न करने और अन्य अनियमितताओं के कारण रद्द करना पड़ा। सांविधिक भविष्य निधि योजना के अन्तर्गत मजदूरों को विवाह आदि के खर्च के लिए वापिस की जाने वाली पेशगियां मंजूर करने की कोई व्यवस्था नहीं है। पहले कपड़ा मिलों की भविष्य निधि योजना के अन्तर्गत पेशगियां मंजूर की जाती थीं। जब तक मिल को कर्मचारी भविष्य निधि अधिनियम की धारा १७ के अन्तर्गत दुबारा छूट नहीं मिलती, तब तक मजदूरों द्वारा मांगी गई सुविधायें उन्हें वापिस नहीं की जा सकतीं। मिल मैनेजमेंट की ओर से इस संबंध में प्रायतः के अभाव में इस प्रकार की दुबारा छूट देने का प्रश्न नहीं उठता।

छूट रद्द करने के कारण मिल क्षेत्र में पैदा हुए तनाव या मजदूरों में आये दिन अगड़ै होने की सूचना सरकार के पास नहीं है।

(ख) और (ग) जी हां। मजदूरों को स्थिति समझा दी गई थी।

Economic Sanctions against South Africa

*810. Dr. L. M. Singhvi: Will the Prime Minister be pleased to state:

(a) whether the Prime Minister or the Government of India have been approached for participating in an international conference to be held in London in mid-April for discussing economic sanctions against South Africa; and

(b) who is organising this Conference and what would be the detailed agenda for the conference?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) No formal invitation was received by the Prime Minister or the Government of India to participate in the Conference. The Committee has, however, invited some well-known people from India. The Committee also requested the Prime Minister to become a patron of the Conference and he has agreed.

The Prime Minister has also sent a special message to the Conference wishing it success.

(b) The Anti-Apartheid Movement in the U. K. together with a number of distinguished individuals, are organising this Conference. The details of the agenda are not known.

Naga Hostiles

*811. { Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Maheswar Naik:
Shri S. C. Samanta:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Naga hostiles attacked a military convoy on or about the 15th of January, 1964 on Imphal Road with fire-arms;

(b) if so, the number of persons killed or injured on both sides; and

(c) the action taken by the authorities in this regard?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir. A military convoy was fired upon by Naga hostiles on 15th January 1964 on Kohima-Imphal road, approximately 6 miles South of Kohima.

(b) Hostile casualties are not known. We lost one JCO and one OR both killed.

(c) The area of the incident was immediately searched by the security forces but no hostiles were contacted. However, security measures have been tightened up.

Pak. Delegation's Visit to Europe

*812. Shri Maheswar Naik: Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to the reported project of Pakistan under which the so-called "grand mufti of Kashmir" in the person of one Mir. Waiz Muhammed Yusuf Shah has been leading a non-official delegation to London, Paris and other West European capitals to